

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 218
143(ND)16

IN THE MATTER OF:

M/s. Kee Pharma Limited & Anr.

...

Applicant

Versus

M/s. Helvetica Industries Pvt. Ltd.

...

Respondent

Under Section: 397/398

Order delivered on 26.09.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Mr. Anuj P. Agarwala, Adv

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 28.11.2022.


(T.S. SINGH)
COURT OFFICER